

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	ARBA/0000003/2021	ASWINI KUMAR SAHU VS MANOJ PRUSTY	DURGA PRASAD NANDA VS	// ()
2	BLAPL/0003134/2021	NASA @ NASIRUDDIN KHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ITAMATI /42 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh *) Spl/0000039/2021
3	BLAPL/0003135/2021	SUMANTA MALLIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /113 /2021 J.M.F.C.,SORO(Baleshwar) CT/0000236/2021
4	BLAPL/0003136/2021	JAGDISH SABAR @ RAJA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	RAIRAKHOL /18 /2021 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000016/2021
5	BLAPL/0003137/2021	SK.JAVED VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	KORAPUT TOWN /274 /2020 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000057/2020
6	BLAPL/0003138/2021	DEBASIS BISWAL @ PUA VS STATE OF ODISHA	SANJAY KUMAR PATTNAIK VS	BIDANASI /8 /2021 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000004/2021
7	BLAPL/0003139/2021	PRATYUSH KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR KANUNGO VS	DEOGARH /45 /2021 SPECIAL JUDGE,DEOGARH(Debagarh *) Spl/0000007/2021
8	BLAPL/0003140/2021	MUNA MALLIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BANARAPAL /104 /2021 Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *) GR/0000347/2021
9	BLAPL/0003141/2021	B.HARIS CHANDRA REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /247 /2013 PRESIDING OFFICER,OPID,BERHAMPUR(Ganjam) GR/0000475/2013
10	BLAPL/0003142/2021	PANKAJ TIWARI VS STATE OF ODISHA	MANAS RANJAN DHAL VS	BARBIL /50 /2021 J.M.F.C.-CIVIL JUDGE (JD),BARBAIL(Kendujhar) GR/0000152/2021
11	BLAPL/0003143/2021	D.RADHA MOHAN REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /47 /2021 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000295/2021

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12	BLAPL/0003144/2021	VIVEKANANDA MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	PLANTSITE /109 /2021 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000002/2021
13	BLAPL/0003145/2021	MITHUN @ MITHUN KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /67 /2021 J.M.F.C.,ASKA(Ganjam) GR/0000199/2021
14	BLAPL/0003146/2021	PRAMILA SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /447 /2020 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000447/2020
15	BLAPL/0003147/2021	SRIDHAR BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	KHANTAPADA /64 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000204/2021
16	BLAPL/0003148/2021	BIJAY KUMAR SAHOO VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KHAJURIPADA /41 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000027/2021
17	BLAPL/0003149/2021	LIKU @ BIKRAM KUMAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIPATNA /359 /2020 J.M.F.C.,BHUBANESWAR(Khordha *) GR/0000948/2020
18	BLAPL/0003150/2021	DAS PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHANDAGIRI P.S. /540 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0003750/2020
19	BLAPL/0003151/2021	BABUSHAN MAHALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BANSADA /40 /2021 J.M.F.C,CHANDABALI(Bhadrak *) GR/0000087/2021
20	BLAPL/0003152/2021	MUSA BARIK @ RABINDRA BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	OUPADA /86 /2020 3RD ADDL DISTRICT JUDGE, BALASORE(Baleshwar) ST/0000054/2021
21	BLAPL/0003153/2021	RAMESH SAHOO VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	NIALI /157 /2014 1ST ADJ,CUTTACK(Cuttack) ST/0000019/2015
22	BLAPL/0003154/2021	SURIA SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BANARAPAL /104 /2021 Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *) GR/0000347/2021
23	BLAPL/0003155/2021	BILU @ SUDAM KHAN	BHARATI DASH	ANGUL TOWN /106 /2018

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		VS STATE OF ODISHA	VS	Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *)
24	BLAPL/0003156/2021	SUN @ SEKHAR SINGH VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	GR/0000256/2018 CUTTACK SADAR /102 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
25	BLAPL/0003157/2021	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	UMAKANT SAHOO VS	GR/0000365/2021 CUTTACK SADAR /15 /2017 PRESIDING OFFICER CHILDREN COURT,CUTTACK(Cuttack)
26	BLAPL/0003158/2021	BABAN @ BIJAYA BEHERA VS STATE OF ODISHA	S.K.DAS VS	Spl/0000006/2017 DHARMASALA /216 /2019 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur *)
27	BLAPL/0003159/2021	RANJIT BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	CT/0000704/2019 KEONJHAR SADAR /125 /2021 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
28	BLAPL/0003160/2021	SK.HASIM BUX VS STATE OF ODISHA	SUKANTA KUMAR SAHOO VS	GR/0000534/2021 SPL.TASK FORCE /27 /2020 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *)
29	BLAPL/0003161/2021	MANORANJAN BHOLA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	TR/0000412/2020 JANKIA P.S. /64 /2021 S.D.J.M.,KHURDA(Khordha *)
30	BLAPL/0003162/2021	BABU @ CHANDAN MAHARANA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	GR/0000338/2021 SAHADEV KHUNTA /18 /2021 SPL.JUDGE,BALASORE(Baleshwar)
31	BLAPL/0003163/2021	MISHRA MUNDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000014/2021 MAHULPADA /7 /2018 ADDL.SESSIONS JUDGE,BONAI(Sundargarh)
32	BLAPL/0003164/2021	HIMANSU SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ST/0000038/2018 BALICHANDRAPUR /4 /2019 SPL.JUDGE,JAJPUR(Jajapur *)
33	BLAPL/0003165/2021	SURYA NARAYAN ROUT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	Spl/0000046/2019 ANGUL TOWN /167 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *)
34	BLAPL/0003166/2021	KABERI LENKA VS	MANAS CHAND VS	GR/0000494/2021 TANGI (KHURDA) /73 /2021 ( )

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35	BLAPL/0003167/2021	STATE OF ODISHA TIKAN NAIK @ TIKAN KUMAR NAIK VS	RAMANI KANTA PATTANAIAK VS	// N.T.P.C. /48 /2021 ()
36	BLAPL/0003168/2021	STATE OF ODISHA SUMANTA @ SOMANATH MAJHI VS	RAMANI KANTA PATTANAIAK VS	// PHIRINGIA /65 /2020 ()
37	BLAPL/0003169/2021	STATE OF ODISHA JAGAN JENA @ JAGA VS	DEVASHIS PANDA VS	// MOTANGA /227 /2020 ()
38	BLAPL/0003170/2021	STATE OF ODISHA SUJIT BADABURA VS	BHABANI SHANKAR DASPARIDA VS	// SUNABEDA /20 /2021 ()
39	BLAPL/0003171/2021	STATE OF ODISHA GANGA SAHU VS	JITENDRA SAMANTARAY VS	// DHARAKOT PS /157 /2019 ()
40	BLAPL/0003172/2021	STATE OF ODISHA DEBARCHAN TANDI VS	AMIT PRASAD BOSE VS	// BIRMAHARAJPUR /191 /2020 ()
41	BLAPL/0003173/2021	STATE OF ODISHA KISHOR NAIK @ SIDHU VS	AMITABH PRADHAN VS	// BIRMAHARAJPUR /124 /2015 ()
42	BLAPL/0003174/2021	STATE OF ODISHA CHANDRA MOHAN KUJUR VS	PABITRA KUMAR NAYAK VS	// JHARSUGUDA /644 /2019 ()
43	BLAPL/0003175/2021	STATE OF ODISHA SUBASH CHANDRA SWAIN VS	PABITRA KUMAR NAYAK VS	// //0 ()
44	BLAPL/0003176/2021	STATE OF ODISHA NIRANJAN DAS VS	DURGA PRASAD PATTANAIAK VS	// SIMULIA /44 /2021 ()
45	BLAPL/0003177/2021	STATE OF ODISHA BIBACHHA MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// PHULBANI SADAR /18 /2019 () //

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46	BLAPL/0003178/2021	KANHU CHARAN PAL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	//0 0 //
47	BLAPL/0003179/2021	SK.ABRAR VS STATE OF ODISHA	DEBASIS MISHRA VS	BALICHANDRAPUR /150 /2020 0 //
48	BLAPL/0003180/2021	AKSHAYA KUMAR PATRA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	PATNA /10 /2021 0 //
49	BLAPL/0003181/2021	PUSPENDRA KUMAR SINGH VS STATE OF ODISHA	ASHOK DAS VS	MOHANA /45 /2021 0 //
50	BLAPL/0003182/2021	CHANDI NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	MANCHESWAR P.S. /48 /2021 0 //
51	BLAPL/0003183/2021	DEEPAK KUMAR DAS VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CHOUDWAR /15 /2018 0 //
52	BLAPL/0003184/2021	RAJU KANDAL VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	//0 0 //
53	BLAPL/0003185/2021	BINDESWARI SINGH VS STATE OF ODISHA	ASHOK DAS VS	MOHANA /45 /2021 0 //
54	BLAPL/0003186/2021	FADI @ KUTARTHA NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	BALIMI /16 /2015 0 //
55	BLAPL/0003187/2021	SIBA @ SIBA SUNDAR DAS VS STATE OF ODISHA	SANJIB KUMNAR BHANJADEO VS	KHURDA SADAR /20 /2021 0 //
56	CMAPL/0000098/2021	MANJULA NAYAK VS STATE OF ODISHA	PRAMOD KUMAR PATTNAIK VS	// 0 //
57	CMAPL/0000099/2021	DIGAMBAR PRADHAN	ADV.	//

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		VS	VS	0
		O.F.D.C.		//
58	CMAPL/0000100/2021	KISHORE CH.DEHURI	ADV.	//
		VS	VS	0
		ORISSA FOREST DEVELOPMENT CORPORATION		//
59	CMAPL/0000101/2021	BISHNU CHARAN PRADHA	ADV.	//
		VS	VS	0
		O.F.D.C.		//
60	CMAPL/0000102/2021	TRIBIKRAM PRADHAN	ADV.	//
		VS	VS	0
		ORISSA FOREST DEVELOPMENT CORPORATION		//
61	CMP/0000244/2021	AKSHAYA KUMAR BALIARSINGH	MOHIT AGARWAL	//
		VS	VS	0
		BOARD OF SECONDARY EDUCATION		//
62	CMP/0000245/2021	KAILASH KISHORE DAS	SATYAJIT MUKHERJEE	//
		VS	VS	0
		JANARDAN SWAIN		//
63	CMP/0000246/2021	MATHIAPIRA BIJE-NIJAGAON	SOMADARSAN MOHANTY	//
		VS	VS	0
		TRUN BIBI @ PALUNI		//
64	CMP/0000247/2021	BENUDHAR PATRA	DINABANDHU NAYAK	//
		VS	VS	0
		BABAJI PATRA		//
65	CMP/0000248/2021	PRANAYA KUMAR DAS	BIBEKANANDA BHUYAN	//
		VS	VS	0
		BHIKARI SAHU		//
66	CMP/0000249/2021	KISHORE CHANDRA SINGH	BIDYADHAR PRADHAN	//
		VS	VS	0
		KAILASH CHANDRA PRADHAN		//
67	CMP/0000250/2021	RABINDRA KUMAR SAHOO	DEEPALI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
68	CONTC/0002615/2021	AITWARIN GOND	ADV.	//
		VS	VS	0

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69	CONTC/0002616/2021	SUBTATA SENAPATI SURUCHI AMANTA VS	ADV. VS	// // 0
70	CONTC/0002617/2021	SESADEV NAYAK,OAS PRABIR KUMAR BHANJ VS	ADV. VS	// // 0
71	CONTC/0002618/2021	DEORANJAN KUMAR SINGH DINABANDHU PATRA VS	RAJJEET ROY VS	// // 0
72	CONTC/0002619/2021	SATYABRATA SAHU,IAS JEMA TOPPO VS	RAJJEET ROY VS	// // 0
73	CONTC/0002620/2021	PRADIPTA KUMAR MOHAPATRA RAMESH CHANDRA KARAN VS	ADV. VS	// // 0
74	CONTC/0002621/2021	ARCHANA PATTNAIK LAXMINARAYAN BISWAL VS	RABINARAYAN BEHERA VS	// // 0
75	CONTC/0002622/2021	DR.KRISHNA KUMAR,IAS BANDHUYA GOCHHAYAT VS	ADV. VS	// // 0
76	CONTC/0002623/2021	SANGRAM JIT NAYAK,IAS PITABASH GOCHHAYAT VS	ADV. VS	// // 0
77	CONTC/0002624/2021	SANGRAM JIT NAYAK,IAS NIRANJAN BHOI VS	SUMITRA MOHANTY VS	// // 0
78	CONTC/0002625/2021	DR. KISHAN KUMAR ALEKHA CHANDRA MALIK @ ALEKHA CHARAN MALIK VS	ADV. VS	// // 0
79	CONTC/0002626/2021	NABA KRISHNA JENA BABITA SATPATHY VS STATE OF ODISHA	ADV. VS	// // 0 //

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80	CONTC/0002627/2021	RAMAKANTA NATH VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
81	CONTC/0002628/2021	HRUSIKESH PANDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
82	CONTC/0002629/2021	DIBAKAR PANDA VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
83	CONTC/0002630/2021	BHARATI DAS VS K SUDARSHAN CHAKRAVARTHY,IAS	PRAMOD KUMAR JENA VS	// 0 //
84	CONTC/0002631/2021	ABHIRAM SAMAL VS DHANARAJ T	ADV. VS	// 0 //
85	CONTC/0002632/2021	MADHUSUDHAN PATRA VS SATYABRATA SAHOO	ADV. VS	// 0 //
86	CONTC/0002633/2021	SANTAN SETHY VS BISHNUPADA SETHI	adv. VS	// 0 //
87	CONTC/0002634/2021	RATNAKAR PANDA VS SATYABRATA SAHOO	ADV. VS	// 0 //
88	CONTC/0002635/2021	RANJIT PALAI VS SATYABRATA SAHOO	ADV. VS	// 0 //
89	CONTC/0002636/2021	JOGINDRA MISHRA VS ASHWINI MISHRA	BIJAYA KUMAR ROURTRAY VS	// 0 //
90	CONTC/0002637/2021	NARAYAN PRADHAN VS ANU GARG,IAS	ADV. VS	// 0 //
91	CONTC/0002638/2021	BAINA MALIK	ADV.	//



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		VS	VS	0
		BISHNUPADA SETHY,IAS		//
92	CONTC/0002639/2021	RABINDRA KUMAR MAHALIK	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY,IAS		//
93	CONTC/0002640/2021	PRABHAT KUMAR BEURA	KAUSHIK SWAIN	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
94	CONTC/0002641/2021	SURENDRA KUMAR NAYAK	ADV.	//
		VS	VS	0
		SANJEEV CHOPRA,IAS		//
95	CONTC/0002642/2021	MANORANJAN DHAL	ADV.	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
96	CONTC/0002643/2021	ASHOK KUMAR BISHOI	ADV.	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
97	CONTC/0002644/2021	PRATIVA KUMARI DASH	ADV.	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
98	CONTC/0002645/2021	SASMITA BEHERA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
99	CONTC/0002646/2021	HEMANTA KUMAR PRADHAN	ADV.	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
100	CONTC/0002647/2021	M/S NARAYAN PHARMACEUTICALS PVT LTDSAILABALA JENA		//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA		//
101	CONTC/0002648/2021	RAJENDRA NARAYAN MISHRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
102	CONTC/0002649/2021	PREMANANDA PRADHAN	ADV.	//
		VS	VS	0

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103	CONTC/0002650/2021	SATYABRATA SAHOO GANESWAR ROUL VS	ADV. VS	// // ()
104	CONTC/0002651/2021	SUBHADUTTA CHAMPATIRAY,DFO PRASANNA KUMAR MOHARANA VS	ADV. VS	// // ()
105	CONTC/0002652/2021	SUBHADUTTA CHAMPATIRAY,DFO LALIT MOHAN BISWAL VS	ADV. VS	// // ()
106	CONTC/0002653/2021	SUBHADUTTA CHAMPATIRAY,DFO AMBIKA MOHAPATRA VS	ADV. VS	// // ()
107	CONTC/0002654/2021	A.K.K MEENA DEBASISH SARANGI VS	B.M.SARANGI VS	// // ()
108	CONTC/0002655/2021	SANJAY KUMAR BEHERA SANTOSH KUMAR SWAIN VS	ADV. VS	// // ()
109	CRLA/0000203/2021	BISHNUPADA SETHI RAJENDRA JANI VS	GOPINATH MISHRA VS	// // ()
110	CRLA/0000204/2021	STATE OF ODISHA NATHIA JAGANNATH MOHANTY VS	UNMESH CHANDRA JENA VS	// // ()
111	CRLA/0000205/2021	STATE OF ODISHA ISWAR CHANDRA BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // ()
112	CRLA/0000206/2021	STATE OF ODISHA BINAYAK GHATUARI VS	ASHIS RANJAN MOHANTY VS	// // ()
113	CRLMA/0000103/2021	STATE OF ODISHA(VIG.) ACHYUTA SWAIN VS	SATYA RANJAN MULIA VS	// // ()
		STATE OF ODISHA		//

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114	CRLMA/0000104/2021	ANITA SAHU VS STATE OF ODISHA	PRADIPTA VARMA VS	MAHILA P.S. BUXIBAZAR /7 /2021 () //
115	CRLMC/0000841/2021	PURNA CHANDRA NANDA VS STATE OF ODISHA	JITENDRA KUMAR CHHOTARAY VS	BOLANGIR TOWN /139 /2016 () //
116	CRLMC/0000842/2021	RAM AWADHESH RAM VS STATE OF ODISHA	SIDHARTHA MISHRA VS	SUNABEDA /3 /2020 () //
117	CRLMC/0000843/2021	RAMESH PALO @ RAMESH CHANDRA PALO VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BHANJANAGAR /202 /2017 () //
118	CRLMC/0000844/2021	AJITA MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /113 /2015 () //
119	CRLMC/0000845/2021	AMIYA KUMAR SWAIN @ SADHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI (ASKA) /76 /2011 () //
120	CRLMC/0000846/2021	K.TAMEYA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /130 /2000 () //
121	CRLMC/0000847/2021	K.TAMEYA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /74 /2002 () //
122	CRLMC/0000848/2021	AMOGH MUND VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BHAWANIPATNA TOWN /164 /2017 () //
123	CRLMC/0000849/2021	DEBASHIS MISHRA VS STATE OF ODISHA	ANJSN KUMAR BISWAL VS	INFOCITY PS /73 /2015 () //
124	CRLMC/0000850/2021	SANTANU @ SHANTANU KUMAR MOHAPATRA VS STATE OF ORISSA	RAMLAN SHAKTI PAUL VS	BOLAGARH P.S. /94 /1996 () //
125	CRLMC/0000851/2021	SASHIBHUSAN PRADHAJN	MANAS CHAND	JEYPORE TOWN /208 /2018

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		VS	VS	()
		STATE OF ORISSA		//
126	CRLMC/0000852/2021	TUNA @ TIRTHA CHOUDHURY	MAHES DAS	BHANJANAGAR /78 /2000
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000853/2021	AJAYA KUMAR PARIDA	PRAMOD KUMAR ROUT	NISCHINTAKOILI /6 /2020
		VS	VS	()
		STATE OF ORISSA		//
128	CRLMC/0000854/2021	A.ADHIKARI PRADHAN	JYOTIRMAYA SAHOO	KHALLIKOTE /94 /1992
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000855/2021	NILAMANI SETHI	AMULYA RATNA PANDA	KHANTAPADA /375 /2013
		VS	VS	()
		STATE OF ORISSA		//
130	CRLMC/0000856/2021	JAGAT MOHAN DASH	PRASANTA KUMAR SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000857/2021	SANATAN KARADA	SIDDHARTH PRASAD MISHRA	MOHANA /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000858/2021	MANORANJAN BARAL	DEBASISH TRIPATHY	KONARK /79 /2015
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0000859/2021	ATALA KUMAR DAS @ ATAL DAS	SATYABRATA SENAPATI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0000860/2021	NARESH MAJI	PRAJIT KUMAR PRADHAN	BARKOTE /231 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0000695/2021	MAINA BIBI	SAMIR KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000696/2021	MANORAMA BEHERA	MIRRA GHOSE	/ /0
		VS	VS	()

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137	CRLMP/0000697/2021	STATE OF ODISHA SUBRAT KUMAR NAYAK VS	ARIJEET MISHRA VS	// / /0 ()
138	CRLMP/0000698/2021	STATE OF ODISHA SUBARNA MANI MOHANTY VS	SHUBHENDU KUMAR PARIDA VS	// / /0 ()
139	CRLMP/0000699/2021	STATE OF ODISHA KABIRAJ NAYAK VS	JANAKI BALLAV SWAIN VS	// / /0 ()
140	CRLMP/0000700/2021	GOVT.OF ORISSA PRASANTA BEHERA VS	SAMIR KUMAR BEHERA VS	// / /0 ()
141	CRLMP/0000701/2021	STATE OF ODISHA SAMIR NAYAK VS	SAMIR KUMAR BEHERA VS	// / /0 ()
142	CRLMP/0000702/2021	STATE OF ODISHA ANIKET MISHRA VS	HRUDANANDA MOHAPATRA VS	// / /0 ()
143	CRLMP/0000703/2021	STATE OF ODISHA URBARSHI SUTAR VS	H.N.TRIPATHY VS	// / /0 ()
144	CRLREV/0000169/2021	STATE OF ODISHA SANIA DAS @ SANYASI DAS VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /1 /2021 ()
145	CRLREV/0000170/2021	STATE OF ODISHA SASUPILLI SHIVAMANI @ S.SIVAMANI VS	SIDHARTHA SANKAR RAY VS	// KASINAGAR /122 /2020 ()
146	CRLREV/0000171/2021	STATE OF ODISHA ABHIRAM BEHERA VS	PRAVAT RANJAN SUTAR VS	// / /0 ()
147	FAO/0000089/2021	SARASWATI BEHERA G. LACHHAMI VS M. SOMA	PRADEEP KUMAR MISHRA VS	// / / () //

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148	FAO/0000090/2021	CH. KAMALU VS M. SOMA	PRADEEP KUMAR MISHRA VS	// 0 //
149	MACA/0000163/2021	BENJAN MOHANTA VS BINAMRA MOHAPATRA	PRADEEP KUMAR MISHRA VS	// 0 //
150	RPFAM/0000037/2021	NABA SAHOO VS KALPANA SAHOO	DEEPAK PANDA VS	// 0 //
151	RSA/0000040/2021	KASTURI MOHANTY VS AJAYA KUMAR PANI	H.N.MAHAPATRA VS	// 0 //
152	RVWPET/0000086/2021	JUNIOR ENGINEER, ELECTRICAL,,NESCO. VS GEETANJALI JENA and OR	VS	// 0 //
153	RVWPET/0000087/2021	STATE OF ODISHA VS SHIBASHIS KAR	ADV. VS	// 0 //
154	TRP(C)/0000149/2021	MANDAKINI SAHOO @ MANDAKINI SAHU VS SANATHAN SAHOO	PRASANNA KUMAR MISHRA VS	// 0 //
155	TRP(C)/0000150/2021	KHIRABATI MOHANTA VS KHITISH MOHANTA @ TAPAS RANJAN MOHANTA	ASHUTOSH MOHANTA VS	// 0 //
156	TRP(C)/0000151/2021	JASMIRANI SAHOO VS BEDABYASA NAYAK	BICHITRA NARAYAN SATAPATHY VS	// 0 //
157	TRPCRL/0000035/2021	SMRUTI REKHA PANDA VS MANORANJAN PANDA	RAMDAS ACHARY VS	//0 0 //
158	WA/0000344/2021	STATE OF ODISHA VS NIRANJAN OJHA	A.G.A. VS	// 0 //
159	WA/0000345/2021	JAYA KRISHNA CHANDAN	SUJATA JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WA/0000346/2021	MADHUSUDAN BEHERA	SANTOSH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WA/0000347/2021	BISHNU N.BHANJA	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WA/0000348/2021	FAKIR SAHU	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WA/0000349/2021	MANAS RANJAN BISHI	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WA/0000350/2021	NIRUPAMA SAHU	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WA/0000351/2021	URBASHI SAHU	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WA/0000352/2021	PARAMESWAR NAIK	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WA/0000353/2021	SAMIR K.PUJHARI	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WA/0000354/2021	GITANJALI DANDASENA	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WA/0000355/2021	SANTOSINI KAR	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0014435/2021	ARABINDA SAHU	SANJIB MOHANTY	//
		VS	VS	0

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171	WP(C)/0014436/2021	STATE OF ODISHA RAMA CHANDRA NAYAK VS	SANJIB MOHANTY VS	// // 0
172	WP(C)/0014437/2021	STATE OF ODISHA SUSAMA BEHERA VS	PRANAB RANJAN CHHATOI VS	// // 0
173	WP(C)/0014438/2021	STATE OF ODISHA GUNANIDHI SAHU VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
174	WP(C)/0014439/2021	STATE OF ODISHA DINABANDHU NAIK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
175	WP(C)/0014440/2021	STATE OF ODISHA HARIHAR MOHANTY VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
176	WP(C)/0014441/2021	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	KULADA NANDA DAS VS	// // 0
177	WP(C)/0014442/2021	STATE OF ODISHA SAROJ KUMAR PANDA VS	AJAYA KUMAR MOHARANA VS	// // 0
178	WP(C)/0014443/2021	AO, CANARA BANK REGIONAL OFFICE II, BBSR BIBHU PRASAD NAYAK VS	SUPRIYA PATRA VS	// // 0
179	WP(C)/0014444/2021	UNION OF INDIA DIPANKAR MUDULI VS	SUVASHISH PATTANAİK VS	// // 0
180	WP(C)/0014445/2021	OUAT, BBSR SANTILATA BISWAL VS	SANTANU KUMAR SARANGI VS	// // 0
181	WP(C)/0014446/2021	STATE OF ODISHA SANTANU MALLICK VS CEO, TPCODL	RAJENDRA KRUSHNA BOSE VS	// // 0 //



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182	WP(C)/0014447/2021	GOURAHARI BEHERA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
183	WP(C)/0014448/2021	ROHIT KUMAR DASH VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
184	WP(C)/0014449/2021	RAVI VENKATA ANAND VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
185	WP(C)/0014450/2021	DHIRENDRA KUMAR BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
186	WP(C)/0014451/2021	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
187	WP(C)/0014452/2021	HARIHAR PRADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
188	WP(C)/0014453/2021	ATUL KUMAR MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
189	WP(C)/0014454/2021	SANJUKTA PATTANAİK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
190	WP(C)/0014455/2021	BADRI PRASAD SWAIN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
191	WP(C)/0014456/2021	ANIL DAS VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
192	WP(C)/0014457/2021	SOUMYAKANTA PATRA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
193	WP(C)/0014458/2021	PRAVAKAR MISHRA	ASIT KUMAR CHAUDHURY	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0014459/2021	KRUTIBAS SAMANTRAY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0014460/2021	MD. FAZLE BASIT	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0014461/2021	BHARAT MALIK	APARESH BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0014462/2021	BADABANASTA MADHYAMA BIDYALAYA	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0014463/2021	SK.DIYAMUDHIN	LAKSHMAN MISHRA	//
		VS	VS	0
		COLLECTOR, KENDRAPADA		//
199	WP(C)/0014464/2021	AMIT KUMAR BARIK	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0014465/2021	DHANJAYA DAS	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0014466/2021	BRAHMANANDA PATI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0014467/2021	RABINDRANATH SATAPATHY	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0014468/2021	THE PROPERTY ASSOCIATION OF BAPTIST CHURCHES KUMAR MOHAPATRA	PRADIP KUMAR MOHAPATRA	//
		VS	VS	0
		THE ADDITIONAL DM CUM REGISTRAR, BALASORE		//
204	WP(C)/0014469/2021	M/S HOTEL DEEPTI	DILLIP KUMAR PRADHAN	//
		VS	VS	0

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205	WP(C)/0014470/2021	STATE OF ODISHA SANKARSANA SETHI VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
206	WP(C)/0014471/2021	STATE OF ODISHA BAIDHARA NAYAK VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
207	WP(C)/0014472/2021	STATE OF ODISHA UMESH CH. BARIK VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
208	WP(C)/0014473/2021	STATE OF ODISHA SATRUGHANA PARIDA VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
209	WP(C)/0014474/2021	STATE OF ODISHA MANARANJAN BEHERA VS	NIRANJAN LENKA VS	// // 0
210	WP(C)/0014475/2021	STATE OF ODISHA DHUSASANA DAS VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
211	WP(C)/0014476/2021	STATE OF ODISHA UTKALIKA BEHERA VS	BRAJA MOHAN SARANGI VS	// // 0
212	WP(C)/0014477/2021	REGIONAL MANAGER, RBI, BBSR CHARAN BALIARSINGH VS	BRAJA MOHAN SARANGI VS	// // 0
213	WP(C)/0014478/2021	REGIONAL MANAGER, RBI, BBSR SEFALI DEHURI VS	BRAJA MOHAN SARANGI VS	// // 0
214	WP(C)/0014479/2021	REGIONAL MANAGER, RBI, BBSR SEFALI DEHURI VS	BRAJA MOHAN SARANGI VS	// // 0
215	WP(C)/0014480/2021	REGIONAL MANAGER, RBI, BBSR SANJAY KUMAR PANDEY VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// // 0 //

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216	WP(C)/0014481/2021	ABHISHEK SINGH VS R.T.O.,JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
217	WP(C)/0014482/2021	PRASUNTA PARIDA VS R.T.O., KENDUJHAR	BRAJA MOHAN SARANGI VS	// 0 //
218	WP(C)/0014483/2021	MANORANJAN SAHOO VS R.T.O., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
219	WP(C)/0014484/2021	SANJAY KUMAR PANDEY VS R.T.O., SAMBALPUR	BRAJA MOHAN SARANGI VS	// 0 //
220	WP(C)/0014485/2021	NARESH KUMAR SAMAL VS STATE OF ODISHA	DELIP KUMAR SAHU VS	// 0 //
221	WP(C)/0014486/2021	M/S NEELAM MOTORS VS DEPUTY COMMNR. OF SALES TAX	MUKESH AGARWAL VS	// 0 //
222	WP(C)/0014487/2021	M/S NEELAM MOTORS VS DEPUTY COMMNR. OF SALES TAX	MUKESH AGARWAL VS	// 0 //
223	WP(C)/0014488/2021	SUBHALAXMI DAS VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
224	WP(C)/0014489/2021	LOKESH CHANDRA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
225	WP(C)/0014490/2021	SHREE PARASNATH FERTILIZERS VS STATE OF OIDSHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
226	WP(C)/0014491/2021	M/S NEELAM MOTORS VS DEPUTY COMMNR. OF SALES TAX	MUKESH AGARWAL VS	// 0 //
227	WP(C)/0014492/2021	GLP DEVELOPERS LTD	MANOJ VERMA	//

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		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0014493/2021	M/S NEELAM MOTORS	MUKESH AGARWAL	//
		VS	VS	0
		DEPUTY COMMNR. OF SALES TAX		//
229	WP(C)/0014494/2021	SAMARENDRA MISHRA	PRAVAT RANJAN SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0014495/2021	PRABAL RANJAN NAYAK	PRASANTA KUMAR JENA	//
		VS	VS	0
		BDA		//
231	WP(C)/0014496/2021	JAY MAA DURGA WSHG	DEBENDRA DHAR	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0014497/2021	DINABANDHU SAHOO	MOHIT AGARWAL	//
		VS	VS	0
		ORISSA STATE HOUSING BOARD		//
233	WP(C)/0014498/2021	BISWARANJAN PRADHAN	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
234	WP(C)/0014499/2021	COMMITTEE OF MANAGEMENT TENTULIDHI JALAKESIA OPERATIVE SOCIETY LTD.		//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0014500/2021	BIMAL KUMAR JAGADEV	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0014501/2021	RANKANIDHI PRADHAN	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
237	WP(C)/0014502/2021	BIJAY KUMAR MANSINGH	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
238	WP(C)/0014503/2021	CHITTARANJAN SAHOO	M. BALAKRISHNA RAO	//
		VS	VS	0

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239	WP(C)/0014504/2021	STATE OF ODISHA BASUDEV MURMU VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
240	WP(C)/0014505/2021	STATE OF ODISHA BADRINATH NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
241	WP(C)/0014506/2021	STATE OF ODISHA MITALI MAHAKUR VS	SUKANTA KUMAR DALAI VS	// // 0
242	WP(C)/0014507/2021	STATE OF ODISHA BISHNUPRIYA DEI VS	SISIR DAS VS	// // 0
243	WP(C)/0014508/2021	PRESIDENT, BSE, ORISSA S.LAXMI PATRO VS	H.N.MOHAPATRA VS	// // 0
244	WP(C)/0014509/2021	STATE OF ODISHA DR. SUBASH CH. PANDA VS	AMIYA KUMAR MOHANTY VS	// // 0
245	WP(C)/0014510/2021	STATE OF ODISHA ABC CREDIBLE JV VS	PRABODHA CH. NAYAK VS	// // 0
246	WP(C)/0014511/2021	STATE OF ODISHA AMARENDRA PANDA VS	SURYA NARAYAN PATNAIK VS	// // 0
247	WP(C)/0014512/2021	STATE OF ODISHA AMULYA KUMAR DHAR VS	SURYA NARAYAN PATNAIK VS	// // 0
248	WP(C)/0014513/2021	STATE OF ODISHA BHAGABATA MOHARANA VS	MAHENDRA LAL JENA VS	// // 0
249	WP(C)/0014514/2021	THE TAHASILDAR, NIALI BINDU P VS UNION OF INDIA	SWAYAMJIT ROUT VS	// // 0 //

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250	WP(C)/0014515/2021	SANDHYARANI SAHU VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
251	WP(C)/0014516/2021	RENUBALA KEI VS THE STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
252	WP(C)/0014517/2021	ANITA KUMARI PANDA VS REGISTRAR OF STATE ADMINISTRATIVE TRIBUNAL, CTC	BINODINI SINGH VS	// 0 //
253	WP(C)/0014518/2021	HARAPRIYA NAYAK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
254	WP(C)/0014519/2021	MADHUSMITA MISHRA VS REGISTRAR OF STATE ADMINISTRATIVE TRIBUNAL, CTC	BINODINI SINGH VS	// 0 //
255	WP(C)/0014520/2021	SUNITA SAHOO VS REGISTRAR OF STATE ADMINISTRATIVE TRIBUNAL, CTC	BINODINI SINGH VS	// 0 //
256	WP(C)/0014521/2021	PUSPALATA BARIK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
257	WP(C)/0014522/2021	PRASANTA CHHATRIA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
258	WP(C)/0014523/2021	MAKADAMI BEHERA VS COLLECTOR, ANGUL	SHASHIBHUSAN BISWAL VS	// 0 //
259	WP(C)/0014524/2021	SAKUNTALA MOHANTY VS STATE OF ODISHA	TAPAN KUMAR MOHANTY VS	// 0 //
260	WP(C)/0014525/2021	BIJAYA KUMAR SAHU VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
261	WP(C)/0014526/2021	KRUSHNAGOPAL PANDA	TAPAN KUMAR MOHANTY	//

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		VS	VS	0
		EXECUTIVE OFFICER, BALASORE MUNICIPALITY		//
262	WP(C)/0014527/2021	SUDHANSU SAMAL	K.C.NAYAK	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
263	WP(C)/0014528/2021	SAMARENDRA KUMAR PHUHAN	SOUMENDRA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0014529/2021	SURESH CHANDRA PAL	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0014530/2021	SK.JALAL MOHAMMAD	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0014531/2021	DR. RABI NARAYAN SAHU	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0014532/2021	PRAMOD KISHORE SARANGI	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0014533/2021	BISWAMITRA NAIK	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0014534/2021	RASMIRANI PANDA	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0014535/2021	UMALATA PANDA	SUVENDU KUMAR RAY	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
271	WP(C)/0014536/2021	KANHA PRASAD MISHRA	BIJAYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0014537/2021	UMAKANT SAHU	BIJAYA KUMAR MOHANTY	//
		VS	VS	0



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273	WP(C)/0014538/2021	STATE OF ODISHA JAYANTA KUMAR BEHERA VS	BIJAYA KUMAR MOHANTY VS	// // 0
274	WP(C)/0014539/2021	STATE OF ODISHA PRAMODA BHADRA VS	ABHIRAM SWAIN VS	// // 0
275	WP(C)/0014540/2021	STATE OF ODISHA ASHOK KUMAR PAIKRAY VS	RAMDAS ACHARY VS	// // 0
276	WP(C)/0014541/2021	STATE OF ODISHA PITAMBAR SAMAL VS	ABHIRAM SWAIN VS	// // 0
277	WP(C)/0014542/2021	STATE OF ODISHA SUMITRA MAHANANDA VS	SAMARENDRA PATTANAİK VS	// // 0
278	WP(C)/0014543/2021	STATE OF ODISHA PRADYUMNA KUMAR DAS VS	CHANDAN KUMAR ROUT VS	// // 0
279	WP(C)/0014544/2021	STATE OF ODISHA NIMAI CHANDRA SAHOO VS	ABHAYA KUMAR SHARMA VS	// // 0
280	WP(C)/0014545/2021	ODISHA GRAMYA BANK PRABIR MAHAR VS	ASHOK KUMAR SWAIN 1 VS	// // 0
281	WP(C)/0014546/2021	STATE OF ODISHA BASUDEV NANDA VS	AUROBINDA SAHOO VS	// // 0
282	WP(C)/0014547/2021	STATE OF ODISHA GANGADHAR SAHU VS	AUROBINDA SAHOO VS	// // 0
283	WP(C)/0014548/2021	STATE OF ODISHA KESHABA CHANDRA PANIGRAH VS	AUROBINDA SAHOO VS	// // 0
		STATE OF ODISHA		//

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284	WP(C)/0014549/2021	JAYANTI MALIK VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
285	WP(C)/0014550/2021	PRASANNA KUMAR PANDA VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
286	WP(C)/0014551/2021	JAGABANDHU MISHRA VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
287	WP(C)/0014552/2021	ANANDA CHANDRA MISHRA VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
288	WP(C)/0014553/2021	SUDHAKAR MOHAPATRA VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
289	WP(C)/0014554/2021	JAGABANDHU MISHRA VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
290	WP(C)/0014555/2021	BINAYAK PADHY VS THE STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	// 0 //
291	WP(C)/0014556/2021	ALOK RANJAN HOTA VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
292	WP(C)/0014557/2021	JAGABANDHU TRIPATHY VS STATE OF ORISSA	SATYANARAYAN MISHRA VS	// 0 //
293	WP(C)/0014558/2021	BIBHUTI BHUSAN MOHAPATRA VS DEPUTY REGISTRAR, SAT, CTC	SUBHRANSHU BHUSAN MOHANTY VS	// 0 //
294	WP(C)/0014559/2021	RANJAN KUMAR SHARMA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
295	WP(C)/0014560/2021	MANJULA PRADHAN	JYOTIRMAY GUPTA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0014561/2021	RAGHUNATH PANDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0014562/2021	MADAN MOHAN SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0014563/2021	MINA DANDSENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0014564/2021	RABINDRA KUMAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0014565/2021	BIRENDRA KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0014566/2021	LAXMIDHAR NAIK	KASUSIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0014567/2021	RAJENDRA BUDEK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0014568/2021	SINDHU PADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0014569/2021	GYANENDRA NATH SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0014570/2021	RAVI VENKATA ANAND	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0014571/2021	INDRAMANI JUED	GYANA RANJAN SETHI	//
		VS	VS	0

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307	WP(C)/0014572/2021	STATE OF ODISHA PRAMOD KUMAR SAHOO VS PRINCIPAL SECY. TO GOVT.	PRASANTA KUMAR MISHRA VS	// // 0 //
308	WP(C)/0014573/2021	SANTOSH KUMAR PARIDA VS D.G. AND I.G OF POLICE, ODISHA	GYANA RANJAN SETHI VS	// 0 //
309	WP(C)/0014574/2021	SASMITA SAHU VS PRINCIPAL SECY.PANCHAYAT RAJ AND DW	ADITYA MISHRA VS DEPT.	// 0 //
310	WP(C)/0014575/2021	M.RAMAKRUSHNA VS D.G. AND I.G OF POLICE, ODISHA	GYANA RANJAN SETHI VS	// 0 //
311	WP(C)/0014576/2021	KUMUDINI PRADHAN VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
312	WP(C)/0014577/2021	CHOPPALI NARASIMHA MURTY VS SBI CARD AND PAYMENT SERVICES LTD.	S.S.RAO VS	// 0 //
313	WP(C)/0014578/2021	LEENA PRIYADARSHNI VS MANAGING DIRECTOR,OMC,BBSR	G.S.NAMTOAR VS	// 0 //
314	WP(C)/0014579/2021	SANJIB PATEL VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
315	WP(C)/0014580/2021	GARRISON ENGINEERING COMPANY PVT.LTD VS HOUSING AND URBAN DEVELOPMENT DEPT.	PRASANTA KUMAR SAHOO VS	// 0 //
316	WP(C)/0014581/2021	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
317	WP(C)/0014582/2021	DINABANDHU BEHERA VS ADDL.DM.,,DEOGARH	BIDYADHAR PRADHAN VS	// 0 //

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318	WP(C)/0014583/2021	ANJAN KUMAR SAHOO VS THE COURT OF THE CIVIL JUDGE SR. DIVISION, ATHAGARH	VS	// 0 //
319	WP(C)/0014584/2021	M/S BALAKRUSHNA FILLING STATION VS ADDL. CT AND GST OFFICER, JAGATSINGHPUR CIRCLE	KAJAL SAHOO VS	// 0 //
320	WP(C)/0014585/2021	IRIS INFRACON PVT. LTD. VS COASTAL AQUACULTURE AUTHORITY	V.NARASINGH VS	// 0 //
321	WP(C)/0014586/2021	MANORANJAN PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
322	WP(C)/0014587/2021	BINODINI PALO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
323	WP(C)/0014588/2021	TAPABANDHU SWAIN VS STATE OF ODISHA	DINABANDHU NAYAK VS	// 0 //
324	WPCRL/0000057/2021	SUMATI NAIK VS SUPERINTENDENT OF POLICE,NAYAGARH	BHABARANJAN KAR VS	//0 0 //
325	ABLAPL/0005147/2021	BIPIN BIHARI ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /103 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE, KAMAKHYANAGAR(Dhenkanal) Spl/0000016/2021
326	ABLAPL/0005148/2021	MOHAMMAD TASLIM KHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	AIR FIELD P.S. /104 /2021 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0001949/2021
327	ABLAPL/0005149/2021	GADUA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /143 /2021 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000136/2021
328	ABLAPL/0005150/2021	RANJEET SINGH VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	//0 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri *) TR/0000075/2019
329	ABLAPL/0005151/2021	ANNAPURNA JENA	AJIT KUMAR RAUT	SAHADEV KHUNTA /228 /2019

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		VS STATE OF ODISHA	VS	S.D.J.M.,BALASORE(Baleshwar) CT/0000975/2019
330	ABLAPL/0005152/2021	KAMALAKANTA NAYAK VS STATE OF ODISHA	KHIROD KUMAR SAHOO VS	CHOUDWAR /77 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000419/2021
331	ABLAPL/0005153/2021	KAILASH CHANDRA BARIK VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	NEMALO /40 /2021 J.M.F.C.,SALIPUR(Cuttack) GR/0000245/2021
332	ABLAPL/0005154/2021	BAJI BEHERA VS STATE OF ODISHA	S.K.PRADHAN (3) VS	NUAGAON /44 /2021 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh *) GR/0000188/2021
333	ABLAPL/0005155/2021	SANTANU KUMAR BEHERA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	PHULBANI TOWN /132 /2015 S.D.J.M.-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) GR/0000122/2020
334	ABLAPL/0005156/2021	NIMAIN CHARAN DAS VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /86 /2021 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000086/2021
335	ABLAPL/0005157/2021	ASHISH YADAV VS STATE OF ODISHA	MANOJ VERMA VS	JHARSUGUDA /54 /2021 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) CT/0000752/2021
336	ABLAPL/0005158/2021	TAPAA @ TOPA @ PURUSOTTAM BHUTIA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /170 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0000349/2021
337	ABLAPL/0005159/2021	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	PRAKASH K. MISHRA VS	BARAMBA /73 /2021 J.M.F.C.,BARAMBA(Cuttack) CT/0000071/2021
338	ABLAPL/0005160/2021	SAKAMBARI NAYAK @ SAKAMURI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /97 /2021 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000262/2021
339	ABLAPL/0005161/2021	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /48 /2021 1ST ADDL.SESIONS JUDGE,BHUBANESWAR(Khordha *) TR/0000115/2021
340	ABLAPL/0005162/2021	SUKANTI CHOUDHURY VS	PRADEEP KUMAR PANDA VS	KUMBHARAPARA /108 /2021 S.D.J.M.,PURI(Puri)

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341	ABLAPL/0005163/2021	STATE OF ODISHA JAYANTI SAHOO VS	B.D.SATAPATHY VS	GR/0001197/2021 NAYAKOT /15 /2021 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
342	ABLAPL/0005164/2021	STATE OF ODISHA ARJUN BHAKTA VS	SURYAKANTA DWIBEDI VS	GR/0000530/2021 DABUGAM /158 /2019 A.D.J.,NAWARANGPUR(Nabarangapur *)
343	ABLAPL/0005165/2021	STATE OF ODISHA RANDA PUJARI VS	ANIRUDHA DAS VS	TR/0000235/2020 NABARANGAPUR TOWN /132 /2021 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur *)
344	ABLAPL/0005166/2021	STATE OF ODISHA ANANTA TRIPATY VS	DEEPAK KUMAR SAHOO VS	GR/0000332/2021 PATKURA /188 /2021 S.D.J.M.,KENDRAPARA(Kendrapara *)
345	ABLAPL/0005167/2021	STATE OF ODISHA INDRAMANI PATRA VS	SATYAJIT MUKHERJEE VS	GR/0000870/2021 KEONJHAR SADAR /217 /2020 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
346	ABLAPL/0005168/2021	STATE OF ODISHA JAGADISH CHANDRA BEHERA VS	DEEPAK KU SAHOO VS	GR/0000961/2020 NIKIRAI /75 /2021 S.D.J.M.,KENDRAPARA(Kendrapara *)
347	ABLAPL/0005169/2021	STATE OF ODISHA CHIRAT KALET VS	JAGABANDHU SAHU VS	GR/0000920/2021 LOISINGHA(BOLANGIR) /296 /2020 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir)
348	ABLAPL/0005170/2021	STATE OF ODISHA PRABHAT @ PRAVAT KUMAR SAHOO @ GUNDE VS	DEEPAK KU SAHOO VS	GR/0000278/2020 MARINE PS AT JAMBO /53 /2021 S.D.J.M.,KENDRAPARA(Kendrapara *)
349	ABLAPL/0005171/2021	STATE OF ODISHA GOPAL @ SK.RIHAN VS	BISWARANJAN DALAI VS	GR/0000933/2021 CUTTACK SADAR /221 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
350	ABLAPL/0005172/2021	STATE OF ODISHA AKRAM KHAN @ EKRAM KHAN VS	SIVA SANKAR CHAINI VS	GR/0000912/2021 PURUNABAZAR /123 /2021 S.D.J.M.,BHADRAK(Bhadrak *)
351	ABLAPL/0005173/2021	STATE OF ODISHA KATI BOSS @ ANITHA BISU VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	GR/0001022/2021 / /0 S.D.J.M.,KENDRAPARA(Kendrapara *) 2(A)CC/0000034/2018

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352	ABLAPL/0005174/2021	JIBARDHAN PERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /29 /2021 SPECIAL JUDGE,BAUDH(Baudh *) Spl/0000013/2021
353	ABLAPL/0005175/2021	SHYAM AGRAWAL VS STATE OF ODISHA	AUROBINDA PATTANAIAK VS	KHARIAR /118 /2021 J.M.F.C.,KHARIAR(Nuapada *) CT/0000111/2021
354	ABLAPL/0005176/2021	DIPTI RANJAN PANI VS STATE OF ODISHA	DEBENDRA DHAR VS	NALCO /76 /2021 SPL.JUDGE,ANGUL(Anugul *) Spl/0000018/2021
355	ABLAPL/0005177/2021	RAJU NAIK VS STATE OF ODISHA	ADITI HOTA VS	KANIHA /104 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) GR/0000678/2021
356	ABLAPL/0005178/2021	RAJINDRA DEHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /13 /2019 SPECIAL JUDGE,BAUDH(Baudh *) Spl/0000086/2019
357	ABLAPL/0005179/2021	KHIROD CHANDRA DIXIT VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	MAHILA P.S. BUXIBAZAR /29 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000359/2021
358	ABLAPL/0005180/2021	B. GHANASHYAM VS STATE OF ODISHA	BHABANI SHANKAR DASPARI VS	PATTAPUR (ASKA) /100 /2021 NYAYADHIKARI G.N. /J.M.F.C.,SANAKHEMUNDI(Ganjam) GR/0000092/2021
359	ABLAPL/0005181/2021	MOHAMMED SAPHIQ QURESHI VS STATE OF ODISHA(HOME)	SIDHESWAR MALLIK VS	/ /0 ( //
360	ABLAPL/0005182/2021	KUSUMA MUKHI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIANTA P.S. /35 /2014 J.M.F.C.,BHUBANESWAR(Khordha *) GR/0000134/2014
361	ABLAPL/0005183/2021	PRABIR KUMAR BISWAL @ TALI @ DALI VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	JAGATPUR /142 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000886/2021
362	ABLAPL/0005184/2021	BRUSHAVA PUTA VS STATE OF ODISHA	BHOJARAJ SETH VS	LOISINGHA(BOLANGIR) /61 /2021 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) GR/0000058/2021
363	ABLAPL/0005185/2021	PRANATI JENA	AUROVINDA MOHANTY	SAHID NAGAR P.S. /115 /2021



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		VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha *) CT/0001558/2021
364	ABLAPL/0005186/2021	LAXMIPRIYA KUMBHAR VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	TITILAGARH /109 /2021 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) GR/0000126/2021
365	ABLAPL/0005187/2021	BHABANI SHANKAR SAHU VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	ANGUL SADAR PS /204 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0000544/2021
366	ABLAPL/0005188/2021	SHIBABRATA DHIR VS STATE OF ODISHA	SUBHANKAR ROUT VS	KEONJHAR TOWN /112 /2021 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000407/2021
367	ABLAPL/0005189/2021	DILLIP KUMAR SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /39 /2021 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000013/2021
368	ABLAPL/0005190/2021	PAPU BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	INDUASTRIAL,NISA /90 /2021 Civil Judge (Jr. Divn.)-cum-JMFC,BANARPAL(Anugul *) GR/0000411/2021
369	ABLAPL/0005191/2021	PARSURAM LENKA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /122 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000702/2021
370	ABLAPL/0005192/2021	SIBA KHUNTIA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI TOWN /83 /2021 S.D.J.M.,PURI(Puri) GR/0000952/2021
371	ABLAPL/0005193/2021	ANIL BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /200 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0000558/2021
372	ABLAPL/0005194/2021	SUBHALAXMI SWAIN VS STATE OF ODISHA	B.D.PUJARI VS	MAHILA P.S. BUXIBAZAR /38 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000411/2021
373	ABLAPL/0005195/2021	MOHEMMED SAPHIQ QURESHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	/ /0 ( //
374	ABLAPL/0005196/2021	MOHEMMED SAPHIQ QURESHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	/ /0 (

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375	ABLAPL/0005197/2021	STATE OF ODISHA(HOME) SUNANDA NAYAK VS	SAMARENDRA PATNAIK VS	// CHOUDWAR /158 /2021 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000574/2021
376	ABLAPL/0005198/2021	STATE OF ODISHA PADMINI DAS @ DASH VS	SATYA NARAYAN MISHRA VS	AGARAPADA /51 /2021 S.D.J.M.,BHADRAK(Bhadrak *) GR/0000487/2021
377	ABLAPL/0005199/2021	STATE OF ODISHA SHYAMSUNDAR MAHAKUD VS	PRASANTA KUMAR SAHOO VS	BONTH /77 /2021 SPL. JUDGE,BHADRAK(Bhadrak *) Spl/0000044/2021
378	ABLAPL/0005200/2021	STATE OF ODISHA UMESH CHANDRA BARIK VS	MANOJ KUMAR PATI VS	BINJHARPUR /406 /2020 S.D.J.M.,JAJPUR(Jajapur *) CT/0002314/2020
379	ABLAPL/0005201/2021	STATE OF ODISHA PINKU BEHERA VS	SUNIL KUMAR PANDA VS	INDUSTRIAL,NISA /88 /2021 JMFC, CHHENDIPADA(Anugul *) GR/0000322/2021
380	ABLAPL/0005202/2021	STATE OF ODISHA JASBIR SINGH VS	AKSHAYA KUMAR PATI VS	BARBIL /58 /2021 J.M.F.C.-CIVIL JUDGE (JD),BARBAIL(Kendujhar) GR/0000189/2021
381	ABLAPL/0005203/2021	STATE OF ODISHA SRIKANTA PRUSTI VS	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /82 /2021 NYAYADHIKARI G.N. /J.M.F.C.,SANAKHEMUNDI(Ganjam) GR/0000074/2021
382	ABLAPL/0005204/2021	STATE OF ODISHA NIHARIKA PATNAIK VS	JYOTIRMAYA SAHOO VS	BHUBANESWAR VIGILANCE /13 /2021 ()
383	ABLAPL/0005205/2021	STATE OF ODISHA(VIG.) JITENDRA BISWAL VS	JAYANTA KUMAR MAJHI VS	// BARIPADA TOWN /172 /2021 ()
384	ABLAPL/0005206/2021	STATE OF ODISHA SK.SERAJUL VS	JAYANTA KUMAR MAJHI VS	// SAHADEV KHUNTA /97 /2021 ()
385	ABLAPL/0005207/2021	STATE OF ODISHA KISHORE CHANDRA SAHOO VS	ARIJEET MISHRA VS	// MARSHAGHAI /171 /2021 ()
		STATE OF ODISHA		//

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**FILING REPORT AS ON :16/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	ABLAPL/0005208/2021	RENUBALA MORAI @ MARAI VS STATE OF ODISHA	AMIT KUMAR NATH VS	HIRAKUD /80 /2021 () //
387	ABLAPL/0005209/2021	PARSURAM JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /58 /2021 () //
388	ABLAPL/0005210/2021	TAHER AHMED KHAN @ JUGUN VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BANKI /56 /2021 () //
389	ABLAPL/0005211/2021	KALA SONA @ SK.SULEMAN @ SK SULAMN VS STATE OF ODISHA	SANM VIT MOHANTY VS	JAGATSINGPUR /171 /2021 () //
390	ABLAPL/0005212/2021	KALA SONA @ SK.SULEMAN @ SK.SULAMN VS STATE OF ODISHA	SANM VIT MOHANTY VS	JAGATSINGPUR /172 /2021 () //
391	ABLAPL/0005213/2021	RAMA CHANDRA BEHERA @ RAMA CHANDRA VS STATE OF ODISHA	ANISHA KUMAR OTTA VS	//0 () //
392	ABLAPL/0005214/2021	PRATAP SAMAL VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	BARANGA /58 /2021 () //
393	ABLAPL/0005215/2021	SURENDRA PALA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NIRAKARPUR /84 /2019 () //
394	ABLAPL/0005216/2021	KAILASH CHANDRA RAUTA @ KAILASH PRADHON VS STATE OF ODISHA	DIPTI RANMAYA SAHOO VS	PATTAPUR (ASKA) /82 /2021 () //
395	ABLAPL/0005217/2021	BAPI @ AJAYA MAJHI VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	CHANDIPUR /93 /2020 () //
396	ABLAPL/0005218/2021	BAGA @ PRABHAT KUMAR BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHADRAK RURAL /137 /2021 () //
397	ABLAPL/0005219/2021	BICHRANANDA DHAL	PRIYA RANJAN SINGH	DHENKANAL TOWN /514 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0005220/2021	CHANDAN BEHERA	ARUN KUMAR DAS (1)	DHENKANAL TOWN /161 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0005221/2021	BURAN BOX	ARIJEET MISHRA	PATTAMUNDAI /157 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0005222/2021	BENU @ BENUDHAR NAYAK	SARADA PRASAD DASH	BALANGA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0005223/2021	BIJAY MAHARANA	ARIJEET MISHRA	KEONJHAR SADAR /125 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0005224/2021	AJAY KUMAR BANCHOR	MANAS CHAND	BURLA /139 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0005225/2021	KULAMANI SWAIN	JAYAKRISHNA MOHAPATRA	BANSADA /125 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0005226/2021	RAJENDRA KUMAR DAS @ RAJO	JAYANTA KUMAR MAJHI	REMUNA /60 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0005227/2021	RAJO @ RAJENDRA KUMAR DAS	JAYANTA KUMAR MAJHI	REMUNA /59 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0005228/2021	ASHISH BAG	MANAS CHAND	AINTHAPALI /149 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0005229/2021	HYANENDU PRAKASH NAYAK	BIJAYA KUMAR MOHANTY	DHARMASALA /178 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0005230/2021	DAKA RAUT	PRASANTA KUMAR PANDA	PATTAPUR (ASKA) /82 /2021
		VS	VS	()

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**FILING REPORT AS ON :16/04/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0005231/2021	STATE OF ODISHA SAKTI RANJAN SAHU VS	BISHWA RANJAN SAHU VS	// TANGI /47 /2021 ()
410	ABLAPL/0005232/2021	STATE OF ODISHA SUDHIR KUMAR SAHOO VS	ARIJEET MISHRA VS	// MARSHAGHAI /171 /2021 ()
411	ABLAPL/0005233/2021	STATE OF ODISHA SUDARSAN BHUANA VS	SATYABRATA PANDA VS	// BINIKA /127 /2019 ()
412	ABLAPL/0005234/2021	STATE OF ODISHA BISHNUDATTA BARIK VS	ARIJEET MISHRA VS	// KEONJHAR SADAR /125 /2021 ()
413	ABLAPL/0005235/2021	STATE OF ODISHA AJAY GANDA VS	TUKUNA KUMAR MISHRA VS	// KUNDRA /4 /2021 ()
414	ABLAPL/0005236/2021	STATE OF ODISHA RAJESH KUMAR CHOUDHURY VS	PRADEEP KUMAR PANDA VS	// KUMBHARAPARA /108 /2021 ()
415	ABLAPL/0005237/2021	STATE OF ODISHA NARAYAN RATH VS	NARESH CH. JENA VS	// KUAKHIA /143 /2021 ()
416	ABLAPL/0005238/2021	STATE OF ODISHA HARIHARA DASH @ HAREKRUSHNA DASH VS	SUBRAT KUMAR DAS VS	// SORO /140 /2021 ()
417	ABLAPL/0005239/2021	STATE OF ODISHA PRADYUMNA KUMAR SAHOO VS	SUKANTA KUMAR NAYAK-2 VS	// //0 ()
418	ABLAPL/0005240/2021	STATE OF ODISHA RAJU NAYAK VS	SIVA SANKAR CHAINI VS	// SAHID NAGAR P.S. /204 /2019 ()
419	ABLAPL/0005241/2021	STATE OF ODISHA AJAY KUMAR DAS @ DASH VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	// AGARAPADA /51 /2021 () //

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	ABLAPL/0005242/2021	MAMTAJ BIBI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	PURUNABAZAR /18 /2021 () //
421	ABLAPL/0005243/2021	GAJINDRA JAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	DUNGURIPALI /80 /2021 () //
422	ABLAPL/0005244/2021	SARAT CHANDRA MALLICK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	SAHADEV KHUNTA /252 /2020 () //
423	ABLAPL/0005245/2021	GULAP SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	LOISINGHA(BOLANGIR) /84 /2021 () //
424	ABLAPL/0005246/2021	SARAT CHANDRA NAYAK VS STATE OF ODISHA	H.N.TRIPATHY VS	/ /0 () //
425	ABLAPL/0005247/2021	BIDYADHAR MALLIK VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	KHANTAPADA /108 /2021 () //
426	ABLAPL/0005248/2021	NARESH TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAKHANA /20 /2018 () //
427	ABLAPL/0005249/2021	TARUN GUJARAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	INFOCITY PS /48 /2021 () //
428	ABLAPL/0005250/2021	SUKANTA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KANDHEIGOLE /147 /2020 () //
429	ABLAPL/0005251/2021	SUSANTA DASH @ SUSANTA KUMAR DASH VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	KANTAMAL /29 /2021 () //
430	ABLAPL/0005252/2021	BIKASH ROUT VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /107 /2021 () //
431	ABLAPL/0005253/2021	SANTA @ SANTOSH PRADHAN @ GANESH PRADHAN	AMITAN TRIPATHY	ODAGAON /192 /2020

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/04/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0005254/2021	SAILENDU PANDA	MOHENDRA KUMAR MOHAPATRO	JAIPATNA /97 /2021
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0005255/2021	MAKARDHWAJA BISOI	ASHOK KUMAR DAS	GOLANTHARA (BERHAMPUR) /99 /2021
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0005256/2021	BAPUN @ PRASANTA JENA @ PRASANTA KUMAR	SAWYENARAYAN MISHRA-4	BHADRAK TOWN /102 /2017
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0005257/2021	ASHOK KUMAR DHAL	MANAS RANJAN DHAL	BANKI /101 /2021
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0005258/2021	SWAYAM SHARMA @ SOYAM SHARMA	G.S.NAMTOAR	/ /0
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0005259/2021	NIHAR RANJAN DAS @ BAPINA	SUSANTA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0005260/2021	PRADIP KUMAR CHOUDHURY	ASIT KU JENA	MAHAKALPARA /63 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0005261/2021	SUBHA THAPA	J.N.PANDA	BISWANATHPUR /31 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0005262/2021	CHANDANI MAHANTA	BAJAYANTI MOHANTY	KEONJHAR SADAR /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0005263/2021	CHINMAYA KUMAR PANDA	MOHENDRA KUMAR MOHAPATRO	JAIPATNA /97 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0005264/2021	UMAKANTA BEJ	ACHYUTANANDA PATTANAİK	/ /0
		VS	VS	()

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
443	ABLAPL/0005265/2021	STATE OF ODISHA SAROJ CHHATRIA VS	SUSHANTA KUMAR PRADHAN VS	// KUCHINDA /291 /2018 ()
444	ABLAPL/0005266/2021	STATE OF ODISHA RUNA @ PITAMBARA DEEP @ DEEPA VS	SANJIB KUMAR BHANJADEO VS	// PHULBANI TOWN /194 /2018 ()
445	ABLAPL/0005267/2021	STATE OF ODISHA SUSANT KUMAR HARICHANDAN VS	RAKESH KUMAR MALLICK VS	// CAPITAL P.S. /209 /2021 ()
446	WPC(OA)/0000429/2019	STATE OF ODISHA DEBASISH PRADHAN VS	M/S GYANARANJAN TRIPATHY, S. PATTANAIK VS	// // ()
447	WPC(OAC)/0000340/2017	STATE OF ODISHA SHANKARSAN MANDAL VS	M/S S.K. JEE, P.K. ROUT VS	// // ()
448	WPC(OAC)/0000432/2016	STATE OF ODISHA GANGADHAR PATI VS	M/S P.C. ACHARYA VS	// // ()
449	WPC(OAC)/0000724/2016	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	MR. P.C.ACHARYA VS	// // ()
450	WPC(OAC)/0001563/2015	STATE OF ODISHA RAMESH CHANDRA SAHU VS	M/S. SHASHI BHUSAN JENA, S.BEHERA, C.K.SAHOO, VS	M.S.SWARUP // ()
451	WPC(OAC)/0001615/2011	STATE OF ODISHA KRUSHNA MOHAN PRUSTY VS	M/S. BISWABIHARI MOHANTY, B.P.ACHARYA VS	// // ()
452	WPC(OAC)/0001630/2011	STATE OF ODISHA UPENDRA DAS VS	M/S. P.K.PATTANAYAK, S.N.MALLICK, D.K.DASH VS	// // ()
453	WPC(OAC)/0001726/2011	STATE OF ODISHA JAYANTI MOHAPATRA VS STATE OF ODISHA	M/S. RABINARAYAN NAYAK, N.K.SAHOO, G.N.ROUT, VS	R/K.PATTNAIK // ()



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**FILING REPORT AS ON :16/04/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
454	WPC(OAC)/0001727/2011	BHAGYABATI SWAIN VS STATE OF ODISHA	M/S RABINARAYAN NAYAK, N.K. SAHOO, G.N. ROUT,/R.K. PATNAIK VS	 () //
455	WPC(OAC)/0002222/2011	ABHIMANYU NAYAK VS STATE OF ODISHA	M/S DEBADUTTA ROUSTRAY, B.B. RAY VS	// () //
456	WPC(OAC)/0002223/2011	SURESH KUMAR NAYAK VS STATE OF ODISHA	M/S DEBADUTTA ROUSTRAY, B.B. RAY VS	// () //
457	WPC(OAC)/0002562/2011	BRAHMANAND DAS VS STATE OF ODISHA	M/S BIMBISAR DASH, C. MOHANTA VS	// () //
458	WPC(OAC)/0002748/2011	DHANSINGH SETHI VS STATE OF ODISHA	M/S SANGRAM KESHARI DAS, P.K. PARIDA, H.K. TRIPATHY VS	 () //
459	WPC(OAC)/0003031/2011	RABINDRANATH PATNAIK VS STATE OF ODISHA	M/S S.N. RATH, P.K. ROUT VS	// () //
460	WPC(OAC)/0003398/2017	JAYADEV NAIK VS STATE OF ODISHA	M/S SANJIB MOHANTY, S.C. MOHANTY, B.B. BISWAL VS	// () //
461	WPC(OAC)/0003757/2011	KAMADEV SAMAL VS STATE OF ODISHA	M/S D.R. PATTANAYAK, N.S. PANDA, N. BISWAL VS	// () //
462	CONTC(CP)/0000005/2019	SURYA NARAYAN SAMAL VS GIRISH S.N., IAS, SPECIAL SECRETARY TO GOVT. OF ODISHA, GENERAL ADMINISTRATION DEPTT//	M/S. MANOJ KUMAR PATI, R.K.MAHAPATRA, B.P.SATPATHY, S.S.ROUSTRAY, D.ROUSTRAY, S.N.PATNAIK, C.S.PANDA VS	 () //
463	CONTC(CPC)/0000428/2018	PRAMOD CHANDRA DAS VS PRADEEP KUMAR JENA, IAS, SECRETARY TO WATER RESOURCES DEPTT.	M/S. DHULIRAM PATTANAYAK, N.BISWAL, N.S.PANDA, MISS L.PATTANAYAK VS	 () //

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MISC CASES FILED on :16/04/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2021 ARBA/3/2021	ASWINI KUMAR SAHU-MP	DURGA PRASAD NANDA
2	21/2021 CRLLP/101/2017	STATE OF ODISHA VIG.-MP	STANDING COUNSEL,VIGILANCE
3	33/2021 TRPCRL/35/2021	SMRUTI REKHA PANDA-MP	RAMDAS ACHARY
4	40/2021 LAA/82/2017	MANGARAJ BEHERA-MP	MR.S.K.NAYAK
5	41/2021 LAA/82/2017	MANGARAJ BEHERA-MP	MR.S.K.NAYAK
6	42/2021 LAA/82/2017	MANGARAJ BEHERA-MP	MR.S.K.NAYAK
7	46/2021 JCRLA/21/2019	GURU CHARAN MAHANTA-MP	MR. MANAS RANJAN BADAJENA
8	46/2021 WPC(OA)/429/2019	DEBASISH PRADHAN-MP	GYANARANJAN TRIPATHY
9	48/2021 CMAPL/99/2021	DIGAMBAR PRADHAN-MP	ADV.
10	49/2021 CMAPL/100/2021	KISHORE CH.DEHURI-MP	ADV.
11	50/2021 CMAPL/101/2021	BISHNU CHARAN PRADHA-MP	ADV.
12	51/2021 CMAPL/102/2021	TRIBIKRAM PRADHAN-MP	ADV.
13	76/2021 RFA/193/2009	LOCHANA BHOI-MP	
14	77/2021 RFA/193/2009	LOCHANA BHOI-MP	M/S.S.P.MISRA
15	78/2021 RPFAM/37/2021	NABA SAHOO-MP	DEEPAK PANDA
16	79/2021 RPFAM/37/2021	NABA SAHOO-MP	DEEPAK PANDA
17	100/2021 RVWPET/86/2021	JUNIOR ENGINEER, ELECTRICAL,NESCO.-MP	
18	150/2021 WPC(OAC)/1493/2018	AMARA KUMAR BEHERA-MP	M/S DIGAMBAR MISHRA
19	151/2021 WPC(OAC)/1493/2018	AMARA KUMAR BEHERA-MP	M/S DIGAMBAR MISHRA
20	167/2021 TRP(C)/149/2021	MANDAKINI SAHOO @ MANDAKINI SAHU-MP	PRASANNA KUMAR MISHRA
21	168/2021 TRP(C)/150/2021	KHIRABATI MOHANTA-MP	ASHUTOSH MOHANTA
22	169/2021 TRP(C)/151/2021	JASMIRANI SAHOO-MP	BICHITRA NARAYAN SATAPATHY
23	185/2021 FAO/89/2021	G. LACHHAMI-MP	PRADEEP KUMAR MISHRA
24	186/2021 FAO/612/2020	NARTIONAL INSURANCE CO. LTD.-MP	RAMANI RANJAN MOHANTY
25	225/2021 CMP/64/2020	AJAYA KUMAR BARIK-MP	M/S.ALOK KUMAR MOHANTY
26	226/2021	DURYODHAN PASSAYAT-MP	M/S.RABI NARAYAN BEHERA

27	CMP/661/2015 227/2021	KAILASH KISHORE DAS-MP	SATYAJIT MUKHERJEE
28	CMP/245/2021 228/2021	DURYODHAN PASSAYAT-MP	M/S.RABI NARAYAN BEHERA
29	CMP/661/2015 228/2021	SMARAJIT MOHANTY-MP	M/S.BANIDUTTA MOHAPATRA,M.S.SAHOO
30	CONTC/1854/2021 229/2021	PRANAYA KUMAR DAS-MP	BIBEKANANDA BHUYAN
31	CMP/248/2021 229/2021	PADMANAV ROUT-MP	SUSANTA KUMAR DASH
32	CONTC/724/2021 230/2021	KISHORE CHANDRA SINGH-MP	BIDYADHAR PRADHAN
33	CMP/249/2021 231/2021	ABHIRAM BEHERA-MP	PRAVAT RANJAN SUTAR
34	CRLREV/171/2021 232/2021	SIVANAND CHOUDHURY-MP	SESHADEV DAS
35	CRLREV/548/2019 251/2021	KAMDEV PANDA-MP	GAJENDRANATH ROUT
36	RSA/106/2020 252/2021	KHIROD CH.MOHARANA-MP	M/S.BIBEKANANDA BHUYAN
37	RSA/172/2019 253/2021	KHIROD CH.MOHARANA-MP	M/S.BIBEKANANDA BHUYAN
38	RSA/172/2019 394/2021	JAGADISH SAHOO-MP	M/S.D.P.DHAL
39	CRLA/191/2017 395/2021	RANJAN MISHRA-MP	
40	CRLA/370/2017 396/2021	RAJENDRA JANI-MP	GOPINATH MISHRA
41	CRLA/203/2021 397/2021	RAJENDRA JANI-MP	GOPINATH MISHRA
42	CRLA/203/2021 398/2021	RAJ KUMAR MAHATO-MP	M/S.PRASANTA KUMAR JENA
43	CRLA/784/2017 399/2021	RAJ KUMAR MAHATO-MP	M/S.PRASANTA KUMAR JENA
44	CRLA/784/2017 400/2021	BIGYAN KUMAR BEURIA-MP	B.S.DASPARIDA
45	CRLA/697/2019 401/2021	ISWAR CHANDRA BEHERA-MP	AKSHAYA KUMAR SAHOO
46	CRLA/205/2021 402/2021	JAAN MOHAMMAD @ MD. JAAN-MP	NALINI KANTA MOHANTY
47	BLAPL/9266/2020 402/2021	ISWAR CHANDRA BEHERA-MP	AKSHAYA KUMAR SAHOO
48	CRLA/205/2021 403/2021	SARTHAK CHHURIA-MP	BHARATI DASH
49	BLAPL/550/2021 403/2021	BINAYAK GHATUARI-MP	ASHIS RANJAN MOHANTY
50	CRLA/206/2021 404/2021	NIWAS SHARMA @ RAMNIVAS VERMA @ NIVAS SINGH- <del>MP</del>	BIPIYAYA KUMAR RAGADA
51	BLAPL/6632/2020 404/2021	BINAYAK GHATUARI-MP	ASHIS RANJAN MOHANTY
52	CRLA/206/2021 405/2021	PRADEEPTA KUMAR SAHOO-MP	AVIRAM PATRA
53	BLAPL/1964/2021 406/2021	BHAKTA NAYAK@BHAKTA NAIK-MP	M/S.UMAKANTA BARIK
54	BLAPL/10321/2019 406/2021	BENJAN MOHANTA-MP	PRADEEP KUMAR MISHRA
55	MACA/163/2021 407/2021	NANDU SOREN-MP	PRADEEP KUMAR PANDA
56	MACA/151/2021 408/2021	DURGA PRASAD TUDU-MP	PRADEEP KUMAR PANDA
57	MACA/152/2021 665/2021	RAM AWADHESH RAM-MP	SIDHARTHA MISHRA
	CRLMC/842/2021		

58	666/2021 CRLMC/849/2021	DEBASHIS MISHRA-MP	ANJSN KUMAR BISWAL
59	667/2021 CRLMC/853/2021	AJAYA KUMAR PARIDA-MP	PRAMOD KUMAR ROUT
60	668/2021 CRLMC/855/2021	NILAMANI SETHI-MP	AMULYA RATNA PANDA
61	669/2021 CRLMC/856/2021	JAGAT MOHAN DASH-MP	PRASANTA KUMAR SATAPATHY
62	670/2021 CRLMC/857/2021	SANATAN KARADA-MP	SIDDHARTH PRASAD MISHRA
63	671/2021 CRLMC/860/2021	NARESH MAJI-MP	PAJIT KUMAR PRADHAN
64	672/2021 CRLMC/269/2021	PRASHANT NAIK-MP	SUSHANTA KUMAR PRADHAN
65	673/2021 CRLMC/174/2021	SASMITA TRIPATHY-MP	SANTOSH KUMAR MAHANTY
66	674/2021 CRLMC/465/2021	AKSHYA KUMAR SETHI-MP	DUSHMANTA SAHOO
67	878/2021 WA/201/2021	ODISHA LIFT IRRIGATION CORPORATION LTD.-MP	BIGYAN KUMAR SHARMA
68	879/2021 WA/202/2021	ODISHA LIFT IRRIGATION CORPORATION LTD.-MP	BIGYAN KUMAR SHARMA
69	880/2021 WA/344/2021	STATE OF ODISHA-MP	A.G.A.
70	881/2021 WA/345/2021	JAYA KRISHNA CHANDAN-MP	SUJATA JENA
71	882/2021 WA/347/2021	BISHNU N.BHANJA-MP	SUJATA JENA
72	883/2021 WA/348/2021	FAKIR SAHU-MP	SUJATA JENA
73	884/2021 WA/349/2021	MANAS RANJAN BISHI-MP	SUJATA JENA
74	885/2021 WA/350/2021	NIRUPAMA SAHU-MP	SUJATA JENA
75	886/2021 WA/351/2021	URBASHI SAHU-MP	SUJATA JENA
76	887/2021 WA/353/2021	SAMIR K.PUJHARI-MP	SUJATA JENA
77	888/2021 WA/352/2021	PARAMESWAR NAIK-MP	SUJATA JENA
78	889/2021 WA/354/2021	GITANJALI DANDASENA-MP	SUJATA JENA
79	890/2021 WA/355/2021	SANTOSINI KAR-MP	SUJATA JENA
80	6379/2021 WP(C)/14442/2021	SAROJ KUMAR PANDA-MP	AJAYA KUMAR MOHARANA
81	6380/2021 WP(C)/14443/2021	BIBHU PRASAD NAYAK-MP	SUPRIYA PATRA
82	6381/2021 WP(C)/14445/2021	SANTILATA BISWAL-MP	SANTANU KUMAR SARANGI
83	6382/2021 WP(C)/14447/2021	GOURAHARI BEHERA-MP	SANTANU KUMAR SARANGI
84	6383/2021 WP(C)/14448/2021	ROHIT KUMAR DASH-MP	SANTANU KUMAR SARANGI
85	6384/2021 WP(C)/14449/2021	RAVI VENKATA ANAND-MP	PRASANTA KUMAR MISHRA
86	6385/2021 WP(C)/14450/2021	DHIRENDRA KUMAR BISWAL-MP	SAMEER KUMAR DAS
87	6386/2021 WP(C)/14456/2021	ANIL DAS-MP	NIRMAL CHANDRA DAS
88	6387/2021 WP(C)/14461/2021	BHARAT MALIK-MP	APARESH BHOI
89	6388/2021	BADABANASTA MADHYAMA BIDYALAYA-MP	AYUSMAN MAHANTA

90	WP(C)/14462/2021 6389/2021	SK.DIYAMUDHIN-MP	LAKSHMAN MISHRA
91	WP(C)/14463/2021 6390/2021	M/S HOTEL DEEPTI-MP	DILLIP KUMAR PRADHAN
92	WP(C)/14469/2021 6391/2021	M/S HOTEL DEEPTI-MP	DILLIP KUMAR PRADHAN
93	WP(C)/14469/2021 6393/2021	ABHISHEK MOHANTY-MP	RANJIT MOHANTY
94	WP(C)/14394/2021 6394/2021	DAITARI MOHANTY-MP	M/S.KARUNAKAR GAYA
95	WP(C)/2264/2017 6396/2021	M/S NU VISTA LIMITED,-MP	CHITTA RANJAN DAS
96	WP(C)/6842/2021 6397/2021	JAGABANDHU JANI-MP	M/S.SOMANATH MISHRA
97	WP(C)/17364/2016 6398/2021	HEMANTA KUMAR PANDA-MP	M/S.SANJIB MOHANTY
98	WP(C)/15651/2019 6399/2021	SNIGDHA DAS-MP	M/S.SOMADARSHAN MOHANTY
99	WP(C)/17709/2009 6400/2021	MANARANJAN BEHERA-MP	NIRANJAN LENKA
100	WP(C)/14474/2021 6401/2021	PRANAB KUMAR SAMAL-MP	M/S.MANOJA KUMAR KHUNTIA
101	WP(C)/20539/2019 6402/2021	M/S NEELAM MOTORS-MP	MUKESH AGARWAL
102	WP(C)/14486/2021 6403/2021	M/S NEELAM MOTORS-MP	MUKESH AGARWAL
103	WP(C)/14487/2021 6404/2021	LOKESH CHANDRA PANDA-MP	SUSHANTA KUMAR MISHRA
104	WP(C)/14489/2021 6405/2021	M/S NEELAM MOTORS-MP	MUKESH AGARWAL
105	WP(C)/14491/2021 6406/2021	SHREE PARASNATH FERTILIZERS-MP	MOHENDRA KUMAR MOHAPATRO
106	WP(C)/14490/2021 6407/2021	BALASORE TOWN HOUSING CREDIT AND THRIFT CO-OPERATIVE SOCIETY-MP	PRASHANT KUMAR MOHAPATRO
107	WP(C)/5445/2019 6408/2021	BASANTA KUMAR SWAIN-MP	PRAFULLA KUMAR MOHAPATRA
108	WP(C)/8705/2021 6409/2021	GLP DEVELOPERS LTD-MP	MANOJ VERMA
109	WP(C)/14492/2021 6410/2021	LOKNATH PANI-MP	M/S.BHAKTA RANJAN BARIK
110	WP(C)/24905/2019 6411/2021	M/S NEELAM MOTORS-MP	MUKESH AGARWAL
111	WP(C)/14493/2021 6412/2021	PRABAL RANJAN NAYAK-MP	PRASANTA KUMAR JENA
112	WP(C)/14495/2021 6413/2021	COMMITTEE OF MANAGEMENT TENTULIDIHI SERVICE CO-OPERATIVE SOCIETY LTD.-MP	MANOJ VERMA
113	WP(C)/14499/2021 6414/2021	CHITTARANJAN SAHOO-MP	M. BALAKRISHNA RAO
114	WP(C)/14503/2021 6415/2021	SUSILA ROUT-MP	NIRANJAN LENKA
115	WP(C)/30948/2020 6416/2021	MITALI MAHAKUR-MP	SUKANTA KUMAR DALAI
116	WP(C)/14506/2021 6417/2021	S.LAXMI PATRO-MP	H.N.MOHAPATRA
117	WP(C)/14508/2021 6418/2021	ABC CREDIBLE JV-MP	PRABODHA CH. NAYAK
118	WP(C)/14510/2021 6419/2021	MAKADAMI BEHERA-MP	SHASHIBHUSAN BISWAL
119	WP(C)/14523/2021 6420/2021	BIJAYA KUMAR SAHU-MP	PRABODHA CHANDRA NAYAK
120	WP(C)/14525/2021 6421/2021	SURESH CHANDRA PAL-MP	KARUNAKAR RATH
	WP(C)/14529/2021		

121	6423/2021 WP(C)/9624/2020	HEMSAGAR THAKUR-MP	SUBIR PALIT
122	6424/2021 WP(C)/16782/2018	RAKHAL CHANDRA DHAL-MP	M/S.D.R.SWAIN
123	6425/2021 WP(C)/4990/2008	RESIDENTS SAHEED NAG-MP	M/S.PRADIPTA VERMA
124	6426/2021 WP(C)/15046/2013	GANGADHAR DAS-MP	M/S.BIKRAM K.MOHANTY
125	6427/2021 WP(C)/14539/2021	PRAMODA BHADRA-MP	ABHIRAM SWAIN
126	6428/2021 WP(C)/14541/2021	PITAMBAR SAMAL-MP	ABHIRAM SWAIN
127	6429/2021 WP(C)/14543/2021	PRADYUMNA KUMAR DAS-MP	CHANDAN KUMAR ROUT
128	6430/2021 WP(C)/14543/2021	PRADYUMNA KUMAR DAS-MP	CHANDAN KUMAR ROUT
129	6431/2021 WP(C)/14542/2021	SUMITRA MAHANANDA-MP	SAMARENDRA PATTANAİK
130	6432/2021 WP(C)/14544/2021	NIMAI CHANDRA SAHOO-MP	ABHAYA KUMAR SHARMA
131	6433/2021 WP(C)/14545/2021	PRABIR MAHAR-MP	ASHOK KUMAR SWAIN 1
132	6434/2021 WP(C)/36582/2020	BHABATOSH PARHI-MP	B.K.PARDHI
133	6435/2021 WP(C)/14549/2021	JAYANTI MALIK-MP	DEBABRATA RATH
134	6436/2021 WP(C)/14553/2021	SUDHAKAR MOHAPATRA-MP	ASHOK PATTANAİK
135	6437/2021 WP(C)/14556/2021	ALOK RANJAN HOTA-MP	DEVASHIS PANDA
136	6438/2021 WP(C)/4545/2021	BEBI BIDIKA-MP	BISWAJIT NAYAK
137	6439/2021 WP(C)/5789/2019	MANAS RANJAN ROUT-MP	M/S.R.C.SARANGI
138	6440/2021 WP(C)/11163/2021	ANIL KUMAR SWAIN-MP	PRASANTA KUMAR SATAPATHY
139	6441/2021 WP(C)/11161/2021	ANIL KUMAR SWAIN-MP	PRASANTA KUMAR SATAPATHY
140	6442/2021 WP(C)/36519/2020	M/S. HITECH EDIFICE PVT. LTD.-MP	SATYA SINDHU KASHYAP
141	6443/2021 WP(C)/36519/2020	M/S. HITECH EDIFICE PVT. LTD.-MP	SATYA SINDHU KASHYAP
142	6444/2021 WP(C)/12019/2020	SHARAT KUMAR MOHANTY-MP	PRAFULLA KU.KAR
143	6445/2021 WP(C)/14570/2021	RAVI VENKATA ANAND-MP	PRASANTA KUMAR MISHRA
144	6446/2021 WP(C)/14571/2021	INDRAMANI JUED-MP	GYANA RANJAN SETHI
145	6447/2021 WP(C)/14572/2021	PRAMOD KUMAR SAHOO-MP	PRASANTA KUMAR MISHRA
146	6448/2021 WP(C)/14576/2021	KUMUDINI PRADHAN-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
147	6449/2021 WP(C)/14578/2021	LEENA PRIYADARSHNI-MP	G.S.NAMTOAR
148	6450/2021 WP(C)/14583/2021	ANJAN KUMAR SAHOO-MP	
149	6451/2021 WP(C)/14585/2021	IRIS INFRACON PVT. LTD.-MP	V.NARASINGH
150	6452/2021 WP(C)/14586/2021	MANORANJAN PRADHAN-MP	KOUSIK ANANDA GURU
151	6453/2021 WP(C)/14587/2021	BINODINI PALO-MP	KOUSIK ANANDA GURU
152	6455/2021	KRUSHNA PR.SAHOO-MP	IN PERSON (MADHURIMA DHANUKA)

153	WP(C)/6610/2006 16/2021 OJC/10239/2000	B.M.,UNITEDCOMMERCIA-MP	DHARMENDRA SETHY
154	101/2021 RVWPET/422/2019	STATE OF ODISHA-MP	
155	405/2021 CRLA/104/2019	SANIA@SANATAN BEHERA-MP	
156	406/2021 CRLA/123/2018	BIRANCHI MAJHI-MP	
157	569/2021 ABLAPL/854/2021	AKSHYA KUMAR NAYAK-MP	
158	570/2021 ABLAPL/3940/2021	MOTI MAJHI @ MATI MAJHI-MP	
159	571/2021 ABLAPL/4431/2020	AJAY KUMAR BARIK-MP	PABITRA KUMAR BEHERA
160	572/2021 ABLAPL/14594/2020	MOHAMMED FAISAL-MP	
161	573/2021 ABLAPL/2590/2020	RUCHISMITA BEHERA-MP	
162	6392/2021 WP(C)/12514/2018	MILLI NAYAK-MP	
163	6395/2021 WP(C)/9890/2015	ODISHA LIFT IRRIGATION CORPORATION LTD.-MP	
164	6422/2021 WP(C)/26408/2017	M/S.PANDA INFRA PROJECT LTD-MP	
165	6454/2021 WP(C)/31628/2020	MONALISA KHUNTIA-MP	